

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No. 288 of 2014, A.No. 316 of 2013 & IA Nos. 412 of 13 and 89 of 2015,
A.No. 252 of 2014 & IA No. 426 of 2014**

Dated: 18th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

A.No. 288 of 2014

**Sai Wardha Power Company Ltd. ... Appellant(s)
Versus
Maharashtra State Electricity Distribution Co. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No. 316 of 2013 & IA Nos. 412 of 2013 and 89 of 2015

**M/s Wardha Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No. 252 of 2014 & IA No. 426 of 2014

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post these Appeals for hearing on **08th March, 2016.**

Court Master

sh/pr